

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/380/ (IB)/2017

NAME OF THE PETITIONER(S)

: SHENZHEN KAIFA TECHNOLOGY CO. LTD

NAME OF THE RESPONDENT(S)

: THAMIZHAGA CABLE TV COMMUNICATION PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

INTHU KARUNAKARAN

COUNSEL FOR PETITIONER

TINTM

R.S. PRAGANTHAA

for Richardson Wilson

counsel for Respondent

Ris John

ORDER

Counsel representing both the parties are present. Both the counsel sought time for making submissions. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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